

Annexure-6

Filing under clause(d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) regulation,2016

Name of the corporate debtor: M/s. Konaseema Gas Power Limited; Date of commencement of liquidation: :

Sl No	Name of Stakeholder	Identification No.	Details of the claim received		Details of claim admitted			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attached	Whether lien/attachment removed? (Yes/No)
1	IDBI Capital Markets & Securities Limited		12.03.2020	16,140,520.00	1,533,720.00	Unsecured	N/A	N/A
2	M/s. O&M Solutions Private Limited		21.03.2020	31,128,717.00	30,045,885.88	Unsecured	N/A	N/A
3	M/s. Ravi Teja Enterprises		21.03.2020	1,145,289.00	987,292.00	Unsecured	N/A	N/A
4	P Murali Krishna (Satya Engineers & Contractors)		21.03.2020	519,601.00	134,800.00	Unsecured	N/A	N/A
	Total			48,934,127.00	32,701,697.88			

20.02.2020 ; List of stakeholders as on:18.06.2021

Amount covered by guarantee	% share in total amount of	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
N/A		-	-	14,606,800.00	-	
N/A		-	-	1,082,831.12	-	
N/A		-	-	157,997.00	-	
N/A		-	-	384,801.00	-	
				16,232,429.12		